

**Information about Commercial Court cases instituted and pending before various Commercial Courts constituted under Section 3, 4 and 5 of the Commercial Courts Act, 2015.**  
**(for the month of November, 2025)**

**Name of the High Court: High Court of Tripura**

	Commercial Court (below District Judge level)	Commercial Court(at District Judge level)	Commercial Appellate Court(at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
<b>No. of Courts operational</b>	--	<b>09</b>	<b>01</b>	--	<b>01</b>
<b>No. of cases instituted during the month</b>	--	<b>24</b>	--	--	<b>00</b>
<b>No. of cases pending at the end of the month</b>	--	<b>178</b>	--	--	<b>14</b>
<b>No. of cases disposed of during the month</b>	--	<b>02</b>	--	--	--